

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 173 OF 2012

BEFORE THE REGISTRAR SUNIL THOMAS

STATE OF U.P.

Appellant (s)

VERSUS

SURYA KANT & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,stay

Date: 15/03/2013 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Atif Suhrawardy,Adv.
Mr. Abhish Kumar,Adv.

For Respondent(s)

Dr. Vinod Kumar Tewari,Adv.

UPON hearing counsel the Court made the following

O R D E R

It is submitted by both sides that no further steps are required.
Hence, place the matter before the Hon'ble Court, as per Rule.

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|(SUNIL THOMAS)

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|s

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|Registrar

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